

Company: Sol Infotech Pvt. Ltd.

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(202) 07 NCLT CK 0011

National Company Law Tribunal, Mumbai Bench Court IV

Case No: C.P.(IB)/167(MB)/2020

Mr. Nilesh Shrivistava APPELLANT

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Asset Analytix Pvt. Ltd RESPONDENT

Date of Decision: July 26, 0202

Hon'ble Judges: Kishore Vemulapalli, Member (J); Manoj Kumar Dubey, Member (T)

Bench: Division Bench

Advocate: Harshad Rathod, Irfan A. Shaikh

Final Decision: Dismissed

Judgement

The Court is convened through Video Conference.

- 1. Mr. Harshad Rathod, Ld. Counsel for the Operational Creditor present. Mr. Irfan A. Shaikh, Ld. Counsel for the Corporate Debtor present.
- 2. Both Counsel submit that the matter is settled amicably and seek withdrawal of the Petition. Permission granted.
- 3. In view of the amicable settlement of the matter, C.P.(IB)/167(MB)/2020 is dismissed as withdrawn. File to be consigned to records.